

PROF. K.K. TEWARY: Newsprint allocation is done on the basis of the circulation of a newspaper, its needs and further requirements. The Government does not have any authority to control the quantum of the advertisements to be published in a newspaper. It all depends on the readers. And in order to establish their own credibility and also to provide more news and healthy news to the reading public, I think the newspaper industry itself will strike a balance between news and the value of advertisement, which definitely fetches money and keep them in good health.

BHEL's Gas-based turbo generator sets

*5. **SHRI PRATAPRAO B. BHOSALE:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bharat heavy Electricals Limited proposes to manufacture certain gas-based turbo generator sets during 1989-90;

(b) if so, the details thereof;

(c) whether any of these sets is likely to be supplied to Maharashtra;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) (a) and (b). BHEL's manufacturing programme for 1989-90 includes the manufacture of 10 gas turbine generator sets. This is on the basis of orders from customers in the States of Gujarat, Assam, Andhra Pradesh, J & K, Madhya Pradesh and Tripura.

(c) No, Sir.

(d) Does not arise.

(e) BHEL has not received any order for the supply of such sets to Maharashtra in 1989-90

[*Translation*]

SHRI PRATAPRAO B. BHOSALE: Mr. Speaker, Sir, 110 MVA generators are being installed in Urban in Maharashtra. I would like to know from the hon. Minister as to when such large numbers of generator are being set up, why did the Bharat Heavy Electricals, Limited not take interest in it? Why is the Government interested in importing it and what are the reasons there for?

[*English*]

SHRI J. VENGAL RAO: Sir, BHEL Hyderabad unit is manufacturing from 3 MW and 37 MW sets. Now there are tenders from various States. This does not include Maharashtra.

[*Translation*]

SHRI PRATAPRAO B. BHOSALE: What was the performance of Bharat Heavy Electricals Limited in respect of generator manufacturing during the year 1987-88 and how many generators have been supplied State-wise?

[*English*]

SHRI J. VENGAL RAO: About the performance of BHEL multi product company, its turn over was Rs. 2601 crores and its pretaxed profit was rupees two hundred and five crores in 1988-89. In 1989-90, the company has targeted a turn-over of Rs. 2850 crores with a profit of Rs. 213 crores.

SHRI V. SOBHANADREESWARA RAO: Sir, our Andhra Pradesh State Electricity Board has placed orders to BHEL for manufacture of gas-based turbine generator sets I would like to know through the Minister

the likely date by which these sets will be made available to APSEB because it is their need of the hour to produce power. Our State is facing little power shortage. So, I would like to know through the Minister the likely date by which these generator sets will be made available to APSEB.

SHRI J. VENGAL RAO: Sir, Andhra Pradesh Government has placed orders for two sets, each 30 MW set. They will instal this set at Vijjeswaran, western side of Godavari. They will supply it according to the schedule.

west Bengal request for Expansion of haldia refinery

*6. **SHRI PURNACHANDRA MALIK†:**
SHRI G.S. BASAVARAJU:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any request was made by the West Bengal Government for expansion of the Haldia Oil Refinery;

(b) if so, when and the details thereof; and

(c) the reaction of Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) to (c). The Government has received a request from the Chief Minister, West Bengal in April, 1989 for expansion of Haldia refinery. Since the unit cost of expansion of the existing refinery would be more than that of a new grass root refinery and since other techno-economic considerations also do not justify it, it is not proposed to expand the Haldia refinery at present.

SHRI PURNA CHANDRA MALIK: The

Minister of State in his reply has stated that the unit cost of expansion of the existing refinery would be more than that of a new grass root refinery and also other techno-economic considerations do not justify it. In this connection I would like to know in details from the hon. Minister when and who decided it and who are the members of this techno-economic study?

SHRI BRAHMA DUTT: The feasibility report was prepared by IOCh in 83. When Government of West Bengal wrote for the first time, then again IOC considered the matter and they gave the same report. (*Inter-ruption*)

SHRI BASUDEB ACHARIA: Why did they come to that conclusion?

SHRI BRAHMA DUTT: The proposal for Haldia expansion would involve setting up of facilities equalling or exceeding a new grass root refinery of 3 MMTPA capacity while the economic analysis of proposal indicates that it would be more economical to set up a new grass root refinery of 6 MTPA capacity. Further, studies indicate that the availability of water, power and land are likely to pose serious problems for expansion of the Haldia refinery. It is also pertinent to note that even after construction of a second oil jetty at Haldia, it would not be possible to meet the long term requirement of crude and finished products in the eastern sector from Haldia. These are various economic and technical problems and it is in the interest of the nation to set up a 6 million tonne grass root refinery in the eastern sector instead of increasing the capacity of Haldia refinery.

SHRI PURNA CHANDRA MALIK: Is it a fact that Government has decided to set up three more oil refineries in the country? Therefore, I would like to know from the hon. Minister why the Government is not taking steps to set up a new oil refinery at Haldia